

### PAPERS LAID ON THE TABLE

#### Payment of bonus (Amendment) Rules, 1983

THE MINISTER OF LABOUR AND REHABILITATION (SHRI VEERENDRA PATIL): Sir, I beg to lay on the Table, under sub-section (3) of section 38 of the Payment of Bonus Act, 1965, a copy (in English and Hindi) of the Ministry of Labour and Rehabilitation (Department of Labour) Notification G. S. R. No. 251, dated the 21st January, 1984, publishing the Payment of Bonus (Amendment) Rules, 1983. [Placed in Library. See No. LT-7796/84]

#### Report and Accounts for the period from 27th March, 1981 to 31st March, 1982 of the Bengal Chemicals and Pharmaceuticals Limited, Calcutta and related papers.

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): Sir, I beg to lay on the Table:—

I. A copy each (in English and Hindi) of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Annual Report and Accounts of the Bengal Chemicals and Pharmaceuticals Limited, Calcutta, for the period from 27th March, 1981 to 31st March, 1982, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company.

II. Statement (in English and Hindi) given reasons for the details in laying the papers mentioned at I above.

[Placed in Library. See No. LT-7798/84 for (I) and (II) ]

#### Notification of the Government of India reserving certain article or class of articles for exclusive production in the Small Scale Sector

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO) : Sir, I beg to

lay on the Table a copy each (in English and Hindi) of 24 Notifications issued by the Government of India on or after the 19th February, 1970, reserving certain article or class of articles for exclusive production in the small scale sector. [Placed in Library. See No. LT-7709/84]

#### Notification of the Ministry of Labour and Rehabilitation (Department of Labour)

SHRI VEERENDRA PATIL: Sir, I beg to lay on the Table under sub-section (3) of section 35 of the Inter-State Migrant Workmen (Regulation and Conditions of Service) Act, 1979, a copy (in English and Hindi) of the Ministry of Labour and Rehabilitation (Department of Labour) Notification G. S. R. No. 53 (E), dated the 4th February, 1984, publish corrigendum to G. S. R. No. 514(E), dated the 11th August, 1980. [placed in Library. See No. LT-7800/84.]

श्री उपसभापति : श्री एस० एम० कृष्ण ।

श्री शिव चन्द्र झा (बिहार) : पौडन्ट आफ आर्डर। मंत्री जी नहीं हैं। उनकी जगह कोई पेपर रखने वाला भी नहीं है। यह सिचुएशन है।

श्री उपसभापति : वह आ गये।

#### Notification of the Ministry of Finance (Department of Expenditure), regarding continuance of the terms of the Eighth Finance Commission

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Ministry of Finance (Department of Expenditure) Notification S. O. No. 138(E), dated the 29th February, 1984, regarding continuance of the term of the Eighth Finance Commission. [Placed in Library. See No. LT-7793/84].